

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/42/2016

NAME OF THE PETITIONER(S) : G. Sethuraman

NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	G. POONKUNRAN	counsel for the Petitioner	<i>Sign. G. Poonkunran</i>
2	Imthiaz Ahmed V.K	counsel for R 2 and 3	<i>Imthiaz</i>

ORDER

Counsel for the petitioner present, stated that they have already filed written submission in this matter. Proxy representing the Senior Counsel for the respondent prayed time for filing written submissions on behalf of the respondent stating that the senior counsel could not attend before this Tribunal today as held up at Delhi. At request time is extended for filing written submissions finally with a direction to serve a copy of the written submissions to the other side in advance before the next date of hearing. Put up on 23.11.2017 at 10.30 A.M.

-Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)